

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : AKR Holdings Pvt Ltd

MAIN PETITION NUMBER : CP/1011/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/784(CHE)/2022; MA/415/2019; IA/73/2021; IA/314/CHE/2021; IA/157/CHE/2021; IA/159/CHE/2021;
MA/416/2019; MA/123(CHE)/2021; IA/640(CHE)/2022

ORDER

Indian Overseas Bank is represented by the Ld. Counsel Mr. M.L.Ganesh and Tamil Nadu Mercantile Bank is represented by the Ld. Counsel Mr. A.G.Sathyanarayana through video conferencing mode.

List the matter on **28.03.2023** for **physical hearing**.



—Sd—

(SAMEER KAKAR)
MEMBER (TECHNICAL)



—Sd—

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT